

from Ganj-Basauda Railways station to Lateri-Maksudangarh via Kurwai and Siroj Tehsil;

[English]

(b) if so, the time by which the survey to this effect is likely to be made in this backward area; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI K. C. LENKA) (a) No, Sir.

(b) Does not arise.

(c) Constraint of resources.

#### **price of Imported Edible Oils**

278. DR. CHATTRAPAL SINGH: Will the Minister of CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION be pleased to state:

(a) whether the price of the imported edible oils will be more than the domestic edible oil like the price of imported wheat; and

(b) if so, the criteria to be adopted by the Government for the distribution of imported edible oils through the Public Distribution System?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPPLY CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION AND MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI KAMALUDDIN AHMED) (a) and (b): Considering the sufficient production of edible oils, Government has no proposal to import palmolein at present. The limited residual stock of imported edible oils available with STC is, however, being supplied to the States on their request at the issue price of Rs. 22,000 PMT for oil supplied in bulk and Rs. 25,000 PMT for oil supplied in 15 kg tins as effective from 4.1.92.

#### **Office of Chief Engineer in Ernakulam**

279. PROF. (SMT.) SAVITHRI LAKSHMANAN: Will the Minister of RAILWAYS be pleased to state:

(a) whether there is a proposal to open an office of Chief Engineer (Const.) in Ernakulam, Kerala; and

(b) if so, by when it is likely to start functioning?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI K. C. LENKA) (a) No, Sir.

(b) Does not arise.

#### **Committee of System of School Education in Capital**

280. SHRI RAM VILAS PASWAN: SHRIMATI GIRIJA DEVI: SHRI MANORAJAN BHAKTA: SHRI MADAN LAL KHURANA:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether recommendation made by the Committee on system of School Education have been examined and decision taken thereon;

(b) if so, the details of the recommendations which have been accepted and implemented;

(c) if not, the reasons therefor;

(d) whether the Government schools lack facilities like drinking water, fans and electric lights, library, laboratories, pucca buildings, etc.; and

(e) if so, the steps taken to provide these